

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 348**

**TO BE ANSWERED ON THE 02ND DECEMBER, 2025/ AGRAHAYANA 11, 1947
(SAKA)**

DISASTER RELIEF ASSISTANCE

**†348. SMT. SHOBHANABEN MAHENDRASINH BARAIYA:
SHRI CHANDAN CHAUHAN:
SMT. ANITA NAGARSINGH CHOUHAN:
SHRI P C MOHAN:
SHRI VISHWESHWAR HEGDE KAGERI:
SHRI ASHOK KUMAR RAWAT:
SHRI CAPTAIN BRIJESH CHOWTA:
SHRI DAMODAR AGRAWAL:
SHRI SAUMITRA KHAN:
MS KANGNA RANAUT:
SHRI NABA CHARAN MAJHI:
SHRI RAJKUMAR CHAHAR:
SHRI KHAGEN MURMU:
SHRI SHIVMANGAL SINGH TOMAR:
SHRI JUGAL KISHORE:
SHRI ANIL FIROJIYA:
DR. SANJAY JAISWAL:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has provided assistance to the States affected by excessive rainfall, floods and landslides during the south-west monsoon season in the country;

(b) if so, the details thereof, State/UT-wise including Himachal Pradesh, Jammu & Kashmir, Karnataka and particularly Dakshina Kannada district, which faced severe monsoon-related damages;

(c) the total assistance provided to the States and Union Territories under the State Disaster Response Fund (SDRF), the National Disaster Relief Fund (NDRF), the National Disaster Risk Management Fund, the State Disaster Mitigation Fund (SDMF) and the National Disaster Mitigation Fund (NDMF) during the last three financial years, State/UT-wise;

(d) the scale of deployment of National Disaster Response Force (NDRF) teams during the current monsoon season for rescue and relief operations, State/UT-wise especially in coastal regions such as Dakshina Kannada; and

(e) the measures being taken to enhance preparedness, inter-agency coordination and capacity-building for effective disaster response both at national and district levels?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): As per the National Policy on Disaster Management (NPDM), the primary responsibility for disaster management, including disbursement of relief assistance on ground level, rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural calamities, from State Disaster Response Fund (SDRF) already placed at their disposal, in accordance with Government of India approved items and norms. The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial support. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). The financial assistance provided under SDRF and NDRF is by way of relief and not for compensation of loss suffered/claimed. The details of funds allocated and

released under SDRF/NDRF to all states including Himachal Pradesh and Karnataka are at Annexure-I.

In case of Union Territories, the relief is provided from Union Territory Disaster Response Fund (UTDRF). The Union Territories of Jammu & Kashmir has reported an opening balance of Rs. 2499.00 crore as on 1st April, 2025 is available in UTDRF for management of relief necessitated by notified natural disaster during 2025-26. The assistance provided to the Union Territory of Jammu & Kashmir with respect to Disaster Response Fund (DRF) under Demand 58 during the last three financial years is as follows: -

(Rs. in Crores)

Sl. No.	Year	Amount allocated	Released
1.	2022-23	279.00	279.00
2.	2023-24	279.00	279.00
3.	2024-25	279.00	279.00
4.	2025-26	279.00	209.25*

Note: *75% of 279.00 has been released on 29-08-2025.

The details of funds allocated and released under SDRF/NDRF and National Disaster Mitigation Fund (NDMF)/State Disaster Mitigation Fund (SDMF) during last three years i.e. 2022-23 to 2024-25 are at Annexure-II and Annexure-III, respectively.

(d): NDRF has 16 Battalions and 28 Regional Response Centre's (RRCs) deployed across India, the details of these location are at Annexure-IV. Apart from above, during Monsoon – 2025, NDRF pre-positioned 105 teams across India in coordination with concerned State authorities for prompt response during any contingency as per Annexure-V.

(e): There are well established institutional mechanisms at the National, State and District levels in the country to develop appropriate preparedness and prompt response mechanisms for effective management of natural disasters.

Disaster Management Act 2005 articulates the mainstreaming of Disaster Management in development plans. Hon'ble Prime Minister launched country's first National Disaster Management Plan (NDMP) prepared by the National Disaster Management Authority in June 2016. The plan was revised in the year 2019 in consultation with all stakeholders. The revised NDMP brings together all sectors, ministries and departments at the Central and State level as well as district level functionaries and defines their respective roles and responsibilities in disaster risk reduction.

The State Disaster Management Authority (SDMA) is responsible for the preparation of Disaster Management Plan of its State, after consultation with local authorities, district Authorities and having regard to the National Plan (NDMP) and guideline laid down by the National Authority.

The District Disaster Management Authority (DDMA) is responsible for the preparation of its District Plan, after consultation with local authorities, and having regard to the National Plan (NDMP) and the State Plan, which is to be approved by the State Authority.

Further, in order to set up preparedness and capacity building facility to address activities of immediate nature within SDR/NDRF have been subdivided into funding window by the 15th Finance Commission. 10% of the annual allocation of State Disaster Risk Management Fund (SDRMF) is kept for preparedness and capacity building activities. These activities would be administered as per GOI approved items & norms of SDRF and NDRF.

For preparedness and capacity building the Central Government has implemented several programmes/schemes such as Emergency Response Support System, Common Alerting Protocol, Up-scaling Aapda Mitra Scheme, Yuva Apada Mitra Scheme etc. across all States and Union Territories.

This Ministry coordinates with NDMA, NDRF, Armed Forces, line ministries and States to mobilize teams, equipment and other resources for quick rescue and relief operations in order to facilitate the Inter Agency coordination.

Annexure-I
L.S.US.Q.NO. 348 FOR 02.12.2025

Details of funds allocated and released from SDRF and NDRF during FY 2025-2026

As on 20.11.2025

(Rs. in crore)

Sl. No.	Name of the State	Allocation of SDRF			Releases from SDRF		Releases from NDRF for		
		Central Share	State Share	Total	1 st Installment	2 nd Inst	Natural disasters	M of Fire services	PDNA (R&R)
1	2	3	4	5	6	7	10	9	10
1.	Andhra Pr.	1088.00	361.60	1449.60	--	--	--	--	--
2.	Arunachal Pr.	243.20	27.20	270.40	237.20	--	--	34.536	--
3.	Assam	751.20	83.20	834.40	375.60	--	49.85	--	--
4.	Bihar	1376.80	459.20	1836.00	688.40	--	--	76.704	--
5.	Chhattisgarh	420.00	140.00	560.00	400.00	--	--	--	--
6.	Goa	11.20	4.00	15.20	5.60	--	--	--	--
7.	Gujarat	1287.20	428.80	1716.00	1854.00	--	--	76.239	--
8.	Haryana	477.60	159.20	636.80	238.80	--	--	26.241	--
9.	Himachal Pr.	397.60	44.00	441.60	198.80	198.80	107.15	23.52	451.44
10.	Jharkhand	552.00	184.00	736.00	276.00	--	--	33.294	--
11.	Karnataka	768.80	256.00	1024.80	384.40	384.40	--	--	--
12.	Kerala	306.40	101.60	408.00	153.20	--	--	36.32	78.17
13.	Madhya Pr.	1770.40	589.60	2360.00	885.20	--	--	89.145	--
14.	Maharashtra	3132.80	1044.00	4176.80	1566.40	1566.40	--	138.09	--
15.	Manipur	40.80	4.80	45.60	29.20	--	114.88	16.20	--
16.	Meghalaya	64.00	7.20	71.20	60.00	--	--	--	--
17.	Mizoram	45.60	4.80	50.40	22.80	--	--	--	--
18.	Nagaland	40.00	4.80	44.80	20.00	20.00	--	14.42	--
19.	Odisha	1560.00	520.00	2080.00	780.00	--	--	--	--
20.	Punjab	481.60	160.80	642.40	240.80	240.80	--	--	--
21.	Rajasthan	1440.00	480.00	1920.00	720.00	--	--	--	--
22.	Sikkim	48.80	5.60	54.40	24.40	24.40	--	11.612	76.15
23.	Tamil Nadu	992.00	330.40	1322.40	496.00	--	522.34	--	--
24.	Telangana	436.80	145.60	582.40	218.40	--	--	57.04	--
25.	Tripura	67.20	7.20	74.40	25.20	--	--	--	--
26.	Uttar Pradesh	1880.80	626.40	2507.20	1836.00	--	--	--	--
27.	Uttarakhand	911.20	100.80	1012.00	455.60	455.60	--	--	291.15
28.	West Bengal	983.20	328.00	1311.20	491.60	--	--	--	--
	Total: -	21575.20	6608.80	28184.00	12683.60	2890.40	794.22	633.361	896.91

= includes arrears of previous year.

Annexure-II
L.S.US.Q.NO. 348 FOR 02.12.2025

Statement showing State-wise details of releases of funds under State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) during the years 2022-23 TO 2024-25

(Rs. in crore)

Sr No.	State	Centre's Share of SDRF Released			Release from NDRF (For all calamities including flood/cyclones)		
		2022-23	2023-24	2024-25	2022-23	2023-24	2024-25
1.	Andhra Pradesh	940.00	987.20	1036.00	--	--	56.90
2.	Arunachal Pradesh	210.40	220.80	115.60	--	--	--
3.	Assam	648.80	680.80	716.00	250.00	--	29.02
4.	Bihar	1189.60	1248.80	1311.20	--	--	--
5.	Chhattisgarh	181.60	181.60#	380.80#	--	--	33.24
6.	Goa	9.60	9.60	10.40	--	--	31.50
7.	Gujarat	556.00	1140.00#	600.00#	--	--	--
8.	Haryana	412.80	433.60	455.20	--	--	--
9.	Himachal Pradesh	342.40	360.80	378.40	214.26	787.25	84.56
10.	Jharkhand	--	476.80#	1027.20#	--	--	--
11.	Karnataka	664.00	697.60	732.00	939.83	--	3528.45
12.	Kerala	264.00	277.60	291.20	--	--	--
13.	Madhya Pradesh	1528.80	1605.60	1686.40	--	--	--
14.	Maharashtra	2706.40	2841.60	2984.00	--	--	--
15.	Manipur	35.20	18.80	50.00	--	--	12.15
16.	Meghalaya	27.20	27.20#	59.60	--	--	11.98
17.	Mizoram	39.20	41.60	43.20	--	--	18.36
18.	Nagaland	34.40	36.80	38.40	107.31	--	181.81
19.	Odisha	1348.00	1415.20	1485.60	--	--	45.09
20.	Punjab	416.00	436.80	458.40	--	--	29.60
21.	Rajasthan	1244.80	1307.20	1372.00	13.46	--	--
22.	Sikkim	42.40	44.80	47.20	--	81.89	229.82
23.	Tamil Nadu	856.80	900.00	944.80	--	--	360.09
24.	Telangana	188.80	584.80#	416.80	--	--	42.78
25.	Tripura	56.80	60.80	71.60	--	--	186.40
26.	Uttar Pradesh	812.00	1664.80#	1748.40#	--	--	172.95
27.	Uttarakhand	787.20	826.40	434.00	--	--	21.30
28.	West Bengal	849.60	892.00	936.00	--	--	84.77
Total		16392.80	19419.60	19830.40	1524.86	869.14	5160.77

Including arrears of SDRF for the previous year.

Statement showing State-wise details of allocation and releases of funds under State Disaster Response Fund (SDMF) and National Disaster Response Fund (NDMF) during the years 2022-23 TO 2024-25

(Rs. in crore)

SI	State	Allocation under SDMF including Centre			Centre's Share of SDMF Released				Releases from NDMF	
		2022-23	2023-24	2024-25	2022-23	2023-24#	2024-25	2025-26	2024-25	2025-26
1.	Andhra Pradesh	313.20	328.80	345.20	--	--	740.80#	1136.00	--	50.00
2.	Arunachal Pradesh	58.401	61.40	64.20	--	-	52.60	1133.00#	1.833	--
3.	Assam	180.20	189.20	198.80	--	162.20 #	----	---	--	--
4.	Bihar	396.60	416.20	437.00	148.70	304.80#	483.90#	1172.10	--	--
5.	Chhattisgarh	121.00	127.00	133.40	--	90.80#	--	---	--	--
6.	Goa	3.20	3.20	3.40	3.60 #	1.20#	5.00#	1.40	--	--
7.	Gujarat	370.60	389.20	408.80	403.80 #	139.00#	--	292.00#	73.17	--
8.	Haryana	137.60	144.40	151.60	149.80	--	105.80#	111.10#	--	--
9.	Himachal Pradesh	95.20	100.20	105.00	42.80	42.80#	184.654#	49.70	--	9.45
10.	Jharkhand	158.80	166.80	175.40	113.60	--	--	224.40#	--	--
11.	Karnataka	221.40	232.40	244.00	--	--	--	340.40#	71.616	50.00
12.	Kerala	88.00	92.40	97.00	--	100.70#	71.10#	---	--	--
13.	Madhya Pradesh	509.60	535.20	562.00	191.10	391.80#	411.50	432.10#	--	50.00
14.	Maharashtra	902.20	947.20	994.60	887.20 #	433.80#	710.40#	1137.60	225.00	50.00
15.	Manipur	9.80	10.40	11.00	--	--	--	--	--	---
16.	Meghalaya	15.20	16.20	16.80	--	--	--	---	--	--
17.	Mizoram	10.80	11.60	12.00	14.30	15.30#	10.80	--	--	--
18.	Nagaland	9.60	10.20	10.60	4.30	13.50#	9.60	5.00	--	--
19.	Odisha	449.20	471.60	495.20	168.50	522.30#	371.40	195.00	--	50.00
20.	Punjab	138.60	145.60	152.80	99.00 #	158.60#	11.90#	117.50#	--	--
21.	Rajasthan	414.80	435.60	457.20	155.60	482.40#	343.00	180.00	8.35	50.00
22.	Sikkim	11.80	12.40	13.00	5.30	16.50#	11.80	6.10	114.75	13.50
23.	Tamil Nadu	285.60	300.00	315.00	311.10#	107.40#	461.20#	124.00	75.00	50.00
24.	Telangana	125.80	132.00	138.80	--	--	--	442.00#	--	50.00
25.	Tripura	15.80	16.80	17.60	7.10	7.10#	--	--	--	---
26.	Uttar Pradesh	541.40	568.40	597.00	589.60#	629.40#	447.80	235.10	--	--
27.	Uttarakhand	218.60	229.60	241.00	98.40	305.00#	217.00	113.90	--	12.64
28.	West Bengal	283.20	297.40	312.00	106.20	329.20#	234.00	122.90	150.00	--
Total		6086.20	6391.40	6710.40	3500.00	4253.50	48840.254	7571.30	719.72	435.59

#I Including arrears of SDRF for the previous year * No Fund released from NDMF before 2024-25.

List of approved RRCs

NDRF HQ	RRC Locations approved by MHA
01 Bn NDRF, Guwahati, Assam	1. Aizwal (Mizoram) 2. Agartala (Tripura)
02 Bn NDRF, Haringhata, West Bengal	3. Pakyong, Gangtok (Sikkim) 4. Siliguri (West Bengal) 5. Kolkata (West Bengal)
03 Bn NDRF, Mundali, Odisha	6. Balasore (Odisha)
04 Bn NDRF, Arakkonam, Tami Nadu	7. Port Blair (Andaman & Nicobar) 8. Chennai (Tamil Nadu) 9. Thrissur/Ernakulum (Kerala)*
05 Bn NDRF, Pune, Maharashtra	10. Mumbai
06 Bn NDRF, Vadodara, Gujarat	11. Gandhinagar (Gujarat) 12. Nareli (Rajasthan)
07 Bn NDRF, Ludhiana, Punjab	
08 Bn NDRF, Ghaziabad, Uttar Pradesh	13. Noida (Uttar Pradesh)
09 Bn NDRF, Bihta, Patna, Bihar	14. Supaul (Bihar) 15. Ranchi (Jharkhand)
10 Bn NDRF, Vijayawada, Andhra Pradesh	16. Bangalore (Karnataka) 17. Hyderabad (Telangana) 18. Vishakhapatnam (Andhra Pradesh)
11 Bn NDRF, Varanasi, Uttar Pradesh	19. Lucknow (Uttar Pradesh) 20. Gorakhpur (Uttar Pradesh) 21. Bhopal (Madhya Pradesh)
12 Bn NDRF, Doimukh, Arunachal Pradesh	22. Cheichema (Kohima), Nagaland
13 Bn NDRF, Samba, J & K	23. Budgam (Jammu & Kashmir)
14 Bn NDRF, Mandi, Himachal Pradesh	24. Nurpur, Kangra (Himachal Pradesh) 25. Nalagarh, Solan
15 Bn NDRF, Haldwani, Uttarakhand	26. Jhajra, Dehradun (Uttarakhand)
16 Bn NDRF, Ghummanhera, Delhi	27. Dwarka (Delhi) 28. R K Puram (Delhi)

State Wise Pre-Monsoon Deployment detail of Teams

State	Approved Pre-positioning Locations - 2025	No. of Teams deployed
Andhra Pradesh	1. Vijayawada - 1	01
Arunachal Pradesh	1. Namsai - 1 2. West Kameng - 1	02
Assam	1. Cachar - 1 2. Bongaigaon - 1 3. Barpeta - 1 4. Jorhat - 1 5. Sonitpur - 1 6. Dibrugarh - 2 7. Sivasagar - 1 8. Dhemaji - 1	09
Bihar	1. Darbhanga - 1 2. East Champaran - 1 3. Supaul - 1 4. Patna - 1	04
Gujarat (12)	1. Rajkot - 2 2. Kutch - 1 3. Amreli - 1 4. Bhavnagar - 1 5. Dwarka - 1 6. Gandhinagar - 1 7. Patan - 1 8. Porbandar - 1 9. Surat - 1 10. Valsad - 1 11. Junagarh - 1	12
Himachal Pradesh (05)	1. Kullu - 1 2. Shimla - 1 3. Sirmaur - 1 4. Mandi - 1 5. Kinnaur - 1	05
Jharkhand	1. East Singhbhum - 1	01
Karnataka	1. Kodugu-1 2. Dakshin Kannada-1 3. Belagavi-1 4. Raichur-1 5. Bengaluru City-1 6. Uttar Kannada - 1 7. Udupi-1	07
Kerala	1. Alappuzha - 1 2. Idukki - 1 3. Pathanamthitta - 1 4. Ernakulam - 1 5. Thrissur - 1 6. Malappuram - 1 7. Kozhikode - 1 8. Wayanad - 1 9. Kasargode - 1	09

Annexure-V (Page-2)
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State	Approved Pre-positioning Locations - 2025	No. of Teams deployed
Maharashtra	1. Mumbai - 03 2. Kolhapur - 01 3. Sindhudurg - 01 4. Sangli - 01 5. Ratnagiri - 01 6. Thane - 02 7. Raigad - 01 8. Satara - 01	11
MP	1. Bhopal - 2 2. Jabalpur - 1 3. Dhar - 1 4. Gwalior - 1	05
Manipur	1. Imphal - 1	01
Nagaland	1. Kohima - 2	02
Rajasthan	1. Bharatpur - 1 2. Udaipur - 1	02
Tripura	1. Unakoti - 1	01
Tamil Nadu	1. Coimbatore - 1	01
Telangana	1. Hyderabad - 1 2. Bhadrachari-Kothagudem - 2 3. Nirmal - 1 4. Mulugu - 1 5. Khammam-1	06
UP (09)	1. Bahraich - 1 2. Varanasi - 1 3. Gorakhpur - 1 4. Lucknow - 1, 5. Lakhimpur Kheri - 1 6. Balia - 1 7. Prayagraj - 1 8. Bareilly - 1 9. Farrukhabad - 1	09
Uttarakhand (09)	1. Chamoli - 2 2. Uttarkashi - 1 3. Rudrapur - 1 4. Haridwar - 1 5. Pithoragarh - 1 6. Nainital - 1 7. Bageshwar - 1 8. Champawat - 1	09
West Bengal (07)	1. Purba Medinipur - 1 2. Malda - 1 3. Alipurduar - 1 4. Jalpaiguri - 1 5. North 24 PGN- 1 6. South 24 PGN - 1 7. Hoogly - 1	07
Sikkim (01)	1. Mangan-1	01
Total		105